

**PROFORMA FOR DECLARATION OF ASSETS**  
(As On 31.03.2012)

Name of Officer(In Full):

-----Harishchandra Mishra-----

Since I have joined this service 10-07-2012

Date of Birth :

-----24/04/1983-----

My property declaration is as on 31-12-2012.

Present post held :

-----Civil Judge Class-II, Jashpur-----

Immovable Property				
Name of District, Sub-Division. Taluka and Village in which property is situated.	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt.Servant.	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
01	02	03	04	05
Dashdron Kali Mandir P0.- Rajarhat, Gopalpur, Distt.- 24 Pargana North Kolkata, State- West Bengal, Pin- 700136		1 Plot of 1 cottah 7 chatacks 8 square fat J.L.No 4,cs Dag-222 cs Khation no. 94 R.S. Khation No.-134, Holding No-As/66/B1d (approximate)12 Lakh)	Own name	Gifted to me by my father
Dashdron Kali Mandir P0.- Rajarhat, Gopalpur, Distt.- 24 Pargana North Kolkata, State- West Bengal, Pin- 700136		1Plot of 2 cottah o chattock 12 squarefect cs Dag No 223 RS LR Dag No-69 under cs khation no- 165 R.S. Khation 108, L.R. Khation N-103 of Mauza Dashdron JL No 4 (approximate 16 Lakh)	Shri Ram Kalap Mishra Father	Proportionate Share
Dashdron Kali Mandir P0.- Rajarhat, Gopalpur, Distt.- 24	Building situated on R.S.Dag No-63, RS Khation No- 313 Mouza Dashdron JLNo 4 Holding No-		Shri Ram Kalap Mishra Father	Proportionate Share

argana North, Kolkata, tate- West Bengal, Pin- 00136	R.G.M/1/1399 1 cottah 6 Chattock 4 squarefeet approximate 30 Lakh			
village- Poore Mishra, O- Bhadar, Dist.- methi, State- Uttar pradesh, Pin- 227406	Building Approximate 20 Lakh	Land 10 Bigha approximate 10 Lakh. Orchard 05 Bigha (approximate 05 Lakh)	Shri Ram Yogya Mishra Grand Father	Proportionate Share

Movable Property (Value Above 25,000/- of Rs.)

Name of Articles

1.

Hero Honda (Passion) Motorcycle WB 26 f, 9276

Jewellery (Lump Sum)

Jewellery (Worth Rs.)	Gold- 200gm	6,00,000/-		
	Silver- 700gm	49,000/-		

Shares/Debentures

Name of Issuing Company		Nos. of Shares	
1		2	
NIL		NIL	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
NIL		NIL	

Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
2) Saving Bank A/CS	S.B.I.- 32439741750 S.B.I.- 20109254386 UCO- 24810110000441	Jashpur Dashdrone, kolkata Jashpur	183427.00 5773.00 7522.00
3) PPF			
4) GPF			
5) NSS			
6) Others			

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Note :- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.  
The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Hemish Chandra Mishra  
Signature & Date 14-01-2013

सदस्य न्यायाधीश वर्ग - २  
जशपुर नगर (उ.ग.)